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## (2024) 04 NCLAT CK 0002

## National Company Law Appellate Tribunal New Delhi

Case No: Company Appeal (AT) (Insolvency) No. 408 Of 2024

Gupta Textiles APPELLANT

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Darshan Patel & Ors RESPONDENT

Date of Decision: April 1, 2024

**Acts Referred:** 

• Insolvency and Bankruptcy Code, 2016 - Section 21(1), 30(2)(a), 30(2)(b), 30(2)(b)(ii), 31(1), 33(2), 53, 53(1), 61, 62

Hon'ble Judges: Ashok Bhushan, Chairperson; Barun Mitra, Member (T); Arun Baroka,

Member (T)

Bench: Full Bench

Advocate: Nipun Gautam, Navin Pahwa, Karan Valecha

Final Decision: Disposed Of

Judgement